## National Company Law Tribunal Allahabad Bench Allahabad

CP No. 94(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

NAME OF THE COMPANY: Sh. Nirmala Mahim Bhatt

Vs.

M/s Hotel Longdale Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Addharth surphal Adv Respondent A. Surghal

2.

## Order dated 11.11.2016

## CP No. 94(ND)/2013 Sh. Nirmala Mahim Bhatt Vs. M/s Hotel Longdale Pvt. Ltd. & Ors.

Learned Counsel for Petitioner submits that the appeal is pending in High Court. List the matter for status report on 21<sup>st</sup> January,2017.

List on 21.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 11.11.2016